

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-78/2022/133 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Subhabrata Datta,
Member, MACT, Cachar.

Dated Guwahati the 2th January, 2025.

Sub: **Casual leave.**

Ref:- Your letter No.SMACT/14/I/5/1 dated 02.01.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 02.01.2025**. The District & Sessions Judge, Cachar and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-78/2022/134 - 135 /A, dated , 08-01-2025
Copy to :

1. The District & Sessions Judge, Cachar.
2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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